

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**(LD-VC-CW-193/2020)**

M. Ashraf Nagarwala

..... Petitioner.

Vs

Margao Municipal Council & ors.

..... Respondents.

Shri A. Bhobe, Advocate for the petitioner.

Shri C. A. Coutinho, Advocate for the respondent no.1

Shri N. Sardesai, Senior Advocate with Shri G. Panandikar, Advocate for the respondent nos. 2 and 3.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:21<sup>st</sup> September, 2020.**

**P.C.**

Petitioner's counsel seeks time to place on record further material.

Post the matter on 1.10.2020.

**DAMA SESHADRI NAIDU, J.**

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